

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 63 of 2018

IN THE MATTER OF:

Meru Travel Solutions Pvt. Ltd. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

With

Competition Appeal (AT) No. 64 of 2018

IN THE MATTER OF:

Meru Travel Solutions Pvt. Ltd. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

With

Competition Appeal (AT) No. 65 of 2018

IN THE MATTER OF:

Meru Travel Solutions Pvt. Ltd. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

With

Competition Appeal (AT) No. 66 of 2018

IN THE MATTER OF:

Meru Travel Solutions Pvt. Ltd. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Raju Ramchandran, Sr. Advocate with Mr. Udayan Jain, Mr. Sonal Jain, Mr. Abir Roy, Ms. Heena Sharma, Mr. Ishkaran Singh, Mr. Kamal Sharma, Ms. Purna De and Mr. Shankar, Advocates.

For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Aman Singh Sethi, Ms. Anjali Kumar, Advocates for R-3 & R-4.

Ms. Bulbuli Richong, Advocate for CCI.

Mr. Gautam Chawla and Mr. Shiv Johar, Advocates for R-2.

ORDER

02.09.2019: Heard the parties.

Place these appeals for further 'hearing' on **30th September, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc